

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

D.A. 529/94

Friday, this the 8th day of April, 1994

CORAM

HON'BLE MR JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN

HON'BLE MR PV VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

D Soman Pillai

Staff Code No.26043, Stores Assistant 'B',
Purchase and Stores Division
Vikram Sarabhai Space Centre
ISRO Post, Thiruvananthapuram.

... Applicant

By Advocate Mr P Ravindran.

Vs.

- 1 The Secretary, Deptt. of Space(in ISRO),
Indian Space Research Organisation
Headquarters, Bangalore.
- 2 The Director,
Vikram Sarabhai Space Centre,
Thiruvananthapuram.
- 3 Head Personnel & General Manager,
Personnel & General Administrative Division
Vikram Sarabhai Space Centre, Thiruvananthapuram.

... Respondents

By Advocate Mr CN Radhakrishnan, Addl. CGSC.

O R D E R

CHETTUR SANKARAN NAIR(J), VICE CHAIRMAN

Applicant challenges Annexure AI order by which his request for placement in a higher scale, was rejected by third respondent stating that a decision on such matters can be taken only by a higher authority. That authority is described as 'D D S'. Such abbreviations should be avoided, in orders that are liable to judicial review, as these are not abbreviations known to law. Learned Standing Counsel clarifies that 'D D S' stands for Department of Space.

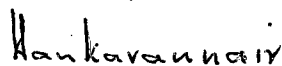
2 Applicant may place his grievances in the form of a representation before the Department of Space, Government of India, Bangalore, within three months from to-day. If a representation is so made, that will be considered in detail and a reasoned order passed thereon, within six months of the date of receipt of the representation.

3 Application is disposed of with the aforesaid directions. No costs.

Dated the 8th April, 1994.



PV VENKATAKRISHNAN
ADMINISTRATIVE MEMBER



CHETTUR SANKARAN NAIR (J)
VICE CHAIRMAN

P/8-4